

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1022/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Substantia Capital Services Pvt.Ltd.  
V/s  
Neelkanth Realtors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv- for Corporate Debtor	<i>Chaitrika</i>

ORDER

CP No.1022/I&BP/NCLT/MB/MAH/2017

None present on behalf of the Petitioner Side. The Petitioner side was absent even on 9.6.2017, whereas the Respondent side was present on 9.6.2017 and today as well. The Petitioner being called absent, this Petition is dismissed for default.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)